

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Tuesday, the 2nd March, 2021**

Sanctioned posts in Punjab Powercom and PSTCL

520. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Chief Minister be pleased to state:-
- the number of sanctioned posts which have been abolished by the Punjab Govt. from year 2017 to-date in Punjab State Power Corporation Limited (POWERCOM) and P.S.T.C.L. (Transmission) or there is any proposal to abolish the same togetherwith the reasons therefor togetherwith the number of posts of Scheduled Castes and Backward Classes in the abolished posts;
 - the number of employees of Punjab Ex-Servicemen Corporation working on outsource in Power Com and P.S.T.C.L. (Transmission) out of the posts so abolished;
 - the number of new posts created as well as recruitments made togetherwith the number of candidates who are from Punjab as well as from other states out of recruited candidates;
 - the number of sanctioned posts lying vacant at present togetherwith the time by which said vacant posts are likely to be filled up?

Detail of vacant posts in Punjab School Education Board

521. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Education Minister be pleased to state:-
- the number of sanctioned posts which have been abolished from year 2017 to- date in Punjab School Education Board, S.A.S. Nagar or there is any proposal to abolish the same togetherwith the number of posts of Scheduled Castes and Backward Classes out of the abolished posts;
 - the number of new posts created as well as recruitments made togetherwith the number of candidates who are from Punjab as well as from other States out of recruited candidates togetherwith the time by which sanctioned vacant posts would be filled up?

Details of funds released to curb Corona pandemic at District Bathinda

522. **Smt. Rupinder Kaur Ruby, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the total amount of funds released to District Bathinda in order to curb Corona pandemic togetherwith the details of amount spent?

Action against the persons selling adulterated pesticides and paddy seeds

523. **Smt. Rupinder Kaur Ruby, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that adulterated pesticides and paddy seeds are being sold in the State;
 - if reply to part (a) above be in the affirmative, whether there is any proposal under consideration of the Govt. to conduct investigation and take due action against the dealers selling aforesaid adulterated pesticides and the officers of agriculture department, in whose areas such pesticides are sold; if so, the details thereof?

Details of revenue collected from year 2002 to 2020

525. **Sardar Harinderpal Singh Chandumajra, M.L.A.:-** Will the Revenue Minister be pleased to state:-
- the amount of revenue collected by the State Govt. during the period 1st April, 2002 to 31st March, 2007, from 1st April 2007 to 31st March, 2012, from 1st April 2012 to 31st March, 2017 and from 1st April, 2017 to 31st March 2020, separately;
 - whether collected revenue mentioned in part (a) above has been collected as per the budget estimates of these years or is lesser than the same; if so, the amount of lesser revenue collected than the budget estimates togetherwith the reasons for lesser amount of revenue collected alongwith the year-wise details thereof?

Details of amount incurred for the development of Patiala city from the year 2002 to 2020

526. **Sardar Harinderpal Singh Chandumajra, M.L.A.:-** Will the Local Government Minister be pleased to state the year-wise amount of funds incurred alongwith the various development works whereupon the said money has been spent by the Govt. in Patiala city and Sanour City (District Patiala) from April 1, 2002 to March 31, 2020?

To connect the drains of Kotkapura with sewerage by closing them

528. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Government to close the drain/small drains in Kotkapura city and connect the same with sewerage; if so, the time by which the government is likely to complete the said work?

Details of cases registered against drug traffickers

529. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that at present 23410 cases of drug trafficking had been registered by the police out of which 7489 cases have been decided by the Courts and 25.91 percent smugglers have been acquitted by the Courts;
 - if reply to part (a) above be in the affirmative, whether the cases registered against the smugglers were baseless or the smugglers got acquitted in connivance with the authority;
 - the number of cases out of those where the smugglers have been acquitted by the Courts wherein the Punjab Government has appealed in the High Court?

To take action against the person supplying the artificial Puffed rice

530. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that the 'Parshad' of plastic made artificial puffed rice was served at Historic Gurudwara Guru Di Dhab in Village Matta, District Faridkot in the first week of February 2020;
 - if reply to part (a) be in the affirmative, the action taken by the Punjab Government against the person who supplied this plastic puffed rice?

Gravel
Superintendent 01/03/2021
Punjab Vidhan Sabha
Chandigarh

Action against officers for seating school children on grass in the winter season

531. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Education Minister be pleased to state:-

- a) whether it is a fact that on February 3, 2020 during the school assembly of the Secretary, Government of Punjab, Education Department, at Village Fatta Maloke, District Mansa the School children were made to sit on the grass in the morning at 8.30 a.m. in the winter season: if so, was it not the responsibility of the school officers to arrange mats etc for the children to sit on;
- b) as to why the Secretary, Punjab Government Education department did not take any step against this negligence of the School authorities and kept on delivering his speech while the students sitting on the ground were shivering with cold?

Construction of Bridge over the drains of Budhlada villages

557. Shri Budh Ram, M.L.A.:- Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) whether due to lack of bridge link drains falling between village Bahadarpur to village Khatriwala and Faridke to Ladhuwas of Constituency Budhlada, the farmers as well as the general public is facing much difficulty in commuting;
- (b) if so, the time by which the same is likely to be built and whether the said bridge link drains could also be considered to be got constructed by giving grant from the Panchayat fund?

Appointment of Assistant Panchayat Officer at Budhlada

558. Shri Budh Ram, M.L.A.:- Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) whether it is a fact that the post of Assistant Panchayat Officer is available at B.D.P.O. Office Budhlada; if not, then Harvir Singh who is currently Panchayat Secretary, under which rule is he working as an Assistant Panchayat Officer;
- (b) if the reply is in the affirmative, the criteria for appointing Assistant Panchayat Officer togetherwith the rules of this appointment?

To open Government College in sub-division Budhlada

559. Shri Budh Ram, M.L.A.:- Will the Higher Education Minister be pleased to state whether it is a fact that the Punjab Government had promised to open Government College in every sub-division during the Session; if so, the time by which the Government College is under consideration to be opened in sub-division Budhlada?

Transfers of widow, Unmarried and newly married girls

560. Shri Budh Ram, M.L.A.:- Will the Education Minister be pleased to state whether it is a fact that widow, Unmarried and newly married girls have not been transferred in the Education department since the last years due to which being away from their houses they are feeling mentally and financially burdened; if so, the time by which these categories are likely to be provided the facility of transfers?

Delay in signing confidential reports of 2018-19 by Director Technical Education

573. Master Baldev Singh, M.L.A.:- Will the Technical Education Minister be pleased to state:-

- (a) whether it is a fact that unwanted delay has been caused by Director Technical Education in signing the confidential reports of the year 2018-19; if so, the names of officials/employees responsible for this negligence and action being taken by the Government against them;
- (b) Steps being taken by the Government to ensure that no loss is caused to the officials in future whose confidential reports for the year 2018-19 could not be completed in time?

Provide benefit to regular lecturer in Government poly technic colleges

574. Master Baldev Singh, M.L.A.:- Will the Technical Education Minister be pleased to state:-

- (a) whether it is a fact that around 104 lecturers were regularized in Govt. Polytechnic colleges of Punjab State in the year 2011;
- (b) whether it is also a fact that their four yearly benefit under A.C.P. was due to be given in the year 2015;
- (c) whether this benefit has been given to these lecturers; if not the time by which this benefit is likely to be given?

Payment to the staff conducting the examination

578. Master Baldev Singh, M.L.A.:- Will the Education Minister be pleased to state:-

- (a) whether it is a fact that the payment bills of the staff conducting examination such as conducting practical and to clear T.A has been delayed since many years; if so, the reasons for laxity in said work;
- (b) whether it is also a fact that the purchase power of the principals limited up to 500 rupees only; if so, the reasons for not increasing the same till now?

Rules for appointment on the administrative post in Directorate

580. Master Baldev Singh, M.L.A.:- Will the Transport Minister be pleased to state the rules for appointment for any administrative post like Additional director, Assistant director, Deputy director etc. among the staff concerned with workshop department at Directorate?